

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AIR CARRYING CORPORATION (INDIA) PRIVATE LIMITED
OPERATING IN MANUFACTURING OF TMT BARS AT MIDC, MURBAD

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Air Carrying Corporation (India) Private Limited PAN – AACCA5251E CIN - U63113WB1975PTC030141
2	Address of the registered office	11, Crooked Lane, Maruti Market, Kolkata, West Bengal – 700069
3	URL of website	There is no operational website of the CD. The case specific website created by RP is https://air.cirp.co.in/
4	Details of place where majority of fixed assets are located	The CD does not have any fixed assets
5	Installed capacity of main products/ services	Operations of the CD is closed since long period. The CD does not have any fixed assets.
6	Quantity and value of main products/ services sold in last financial year	Operations of the CD is closed since long period. The CD does not have any fixed assets.
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought from the office of RP at C/o, Headway Resolution & Insolvency Services Pvt Ltd; 708, Raheja Centre, Nariman Point, Mumbai – 400021; Website - https://air.cirp.co.in/ Email - cirpacci1@gmail.com / ip10362.desai@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought from the office of RP at C/o, Headway Resolution & Insolvency Services Pvt Ltd; 708, Raheja Centre, Nariman Point, Mumbai – 400021; Website - https://air.cirp.co.in/ Email - cirpacci1@gmail.com / ip10362.desai@gmail.com
10	Last date for receipt of expression of interest	27 th April 2023
11	Date of issue of provisional list of prospective resolution applicants	29 th April 2023
12	Last date for submission of objections to provisional list	4 th May 2023
13	Process email id to submit EOI	cirpacci1@gmail.com

ShBaDesai
Shailesh Desai
 Resolution Professional
 IBBI/PA-001/ IP-P00183/2017-18/10362
 C/o, Headway Resolution & Insolvency Services Pvt Ltd
 708, Raheja Centre, Nariman Point, Mumbai – 400021
 For Air Carrying Corporation (India) Private Limited
 12th April 2023 and Mumbai

